

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
**Transfer Petition (Civil) No. 01 of 2020**

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Ashia Praveen --- --- Petitioner  
Versus  
Shahid Akhtar --- --- Opp. Party

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
Through: Video Conferencing

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For the Petitioner: Mr. Jawed Sultan, Advocate

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03/ 11.09.2020 Mr. Jawed Sultan appears for the petitioner and prays for four weeks' time to remove the following surviving defects.  
v. Nomenclature of lower court case may be corrected at para-1, 6, 9 and prayer portion of memo.  
vii. T/C of page no. 12, 13, 14 & 20 may be filed.  
2. As prayed for, matter is adjourned for four weeks.

**(Aparesh Kumar Singh, J)**

Ranjeet/